

MOST URGENT/ OUT AT ONCE
THROUGH PROCESS SERVER

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

DUTY ROSTER OF OATH COMMISSIONERS

In pursuance of directions of Hon'ble High Court of Delhi, New Delhi, received vide letter bearing No.1838/Genl./OC/DHC dated 14.08.2019 i.e. one Oath Commissioner presently functioning in Tis Hazari Courts, Delhi, be posted at Rouse Avenue Court on rotation basis till regular Oath Commissioners are appointed for Rouse Avenue Courts. The Duty Roster of Oath Commissioners for Rouse Avenue Court Complex for the month of May, 2026 is as under:

S.No	Name of Advocate	Father/Husband Name	Address	Mobile Number	Date of duty at Rouse Avenue Court Complex
1.	Mr. Rahul Kumar	S/o Mr. Rakesh Kumar	R/o Village Ravan URF Bara Gaon, Tehsil, Khekra, District Bagpat, UP	8449100623 8285808239	02.05.2026
2	Ms. Aarti	D/o Mr. Ram Pal Singh	R/o H.No. A-440, Street No. 22, Shyam Colony, Budh Vihar PH-II, Delhi	8700056958 7982735389	04.05.2026
3	Mr. Satya Pal	S/o Mr. Naresh Kumar	R/o H.No. 121, Poll No. MDKW-449A, Tikri Kalan, Delhi-110041	9971747618	05.05.2026
4	Mr. Manoj Kumar Mahaur	S/o Mr. Kall Charan Mahaur	R/o S-451, Gali No. 12, Prem Nagar-II, Kikari Suleman Nagar, Nangloi, Delhi-110086	9911443410	06.05.2026
5	Mr. Manjesh Kumar	S/o Mr. Hari Shankar Giri	R/o H.No. 37-B, Gali no. 5, Mangal Bazar Gali, Jagdamba Colony, Johripur, Delhi-110094	8920655907 8447702934	07.05.2026
6	Mrs. Geetanjali Sharma	W/o Mr. Sushil Kumar	R/o B-1802, Charms Castle, Raj Nagar Extension, Ghaziabad, UP-201017	8447833470 8588821631	08.05.2026
7	Mr. Anil	S/o Mr. Ramesh Chander	R/o 1630, UG Floor, Krishna Gali, Sohan Ganj, Delhi-110007	9555153594	11.05.2026
8	Mr. Amir Rabbani	S/o Mr. Aijaz Rabbani	R/o D-92/8, ST. No. 10, Mohanpuri, Maujpur, Delhi-110053	9289797760 9910694659	12.05.2026

9	Mohd. Tafseer Khan	S/o Late Mohd. Shahbudin Khan	R/o H.No. P-92, Upper Ground Gali No. 1, Nafees Road, Batla House Jamia Nagar, Okhla, New Delhi-110025	9818039113	13.05.2026
10	Ms. Renu Rani	D/o Mr. Sunil Kumar	R/o D-2/2, Dayal Pur, Delhi-110094	8512037893	14.05.2026
11	Mr. Surinder Kumar Kaul	S/o PT. Shamlal Kaul	R/o Flat No. 304, Tower D-1, Summer Palms, Faridabad-121002	9313622209	15.05.2026
12	Ms. Shama Rani	W/o Late Sh. Abhimanyu Saini	R/o N-47, Malka Ganj, Shastri Nagar, North Delhi-110007	9210001152	16.05.2026
13	Mr. Hari Shanker	S/o Sh. Bansh Raj Giri	R/o H.No. 609/9, Krishna Gali No.9, Adarsh Mohalla, Maujpur, Delhi-110053	8750360302	18.05.2026
14	Ms. Preeti Kumari	D/o Sh. Jagbir singh	P-11/3, Extn. Mohan Garden, Uttam Nagar, New Delhi-110054	9625457316	19.05.2026
15	Ms. Alisha	D/o Sh. Amar Das	H. No. 3, Priyadarshni Colony, Yamuna Bazar, Kashmere Gate, Delhi-110006	9013333999	20.05.2026
16	Mr. Saurabh Minocha	S/o Mr. M.L. Manocha	R/o H.No. 53, Anand Nagar, Delhi-110035	9810229159	21.05.2026
17	Mr. Deepak kumar Shukla	S/o- Late Mr. Gauri Shankar Shukla	R/o 106A-107, T/F, F Side Jain colony Part-3, Uttam Nagar, West, Delhi -110059	8376954139	22.05.2026
18	Mr. Amit Kumar	S/o- Late Mr. Chandra Bhan Singh	A-382, Block-A, Nehru Vihar, VTC-Timarpur, PO:Civil Lines, Sub District Delhi, Distt. North Delhi, Delhi-110054	9911239643	23.05.2026
19	Mr. Karam Chand	S/o- Late Mr. Kashi Kant	F-3, Surbhi Home Plot No. 17, Shalimar Garden, Ext-I, Vikram Enclave 80ft Road, Ghaziabad, UP-201005	9718559342	25.05.2026
20	Mr. Sharad Amrohi	S/o- Mr. H.K. Amrohi	R/O 10A/86-10783, Street No. 07, Sat Nagar, Wea, Karol Bagh, New Delhi-110005	8851762431	26.05.2026

21	Ms. Renu Singh	D/o Mr. Kali Charan Singh	R/o G-415, Nyaya Khand-IST, Indirapuram, Ghaziabad, UP-201014	8810521609	28.05.2026
22	Mr. Jai Prakash Sharma	S/o Mr. Phool Kumar Sharma	R/o 137, Shiv Vihar, Gali No. 08 Near Aganwadi Centre, Rishal Garden, Nangloi West, Delhi-110041	9654221340	29.05.2026
23	Mr. Sanjeev Baghel	S/o Mr. Jai Singh Baghel	R/o H.No. 228, PT. Amar Singh Colony Rithani, Meerut, UP	8630244591	30.05.2026

Reynolds
27.4.2026

Link Officer-in-Charge, Admn.I
O/o Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi.

34402-430

No. _____/OC/Admn.I/THC/2026

Dated, Delhi The 27 APR 2026

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi w.r.t. letter bearing No. 1838/Genl./OC/DHC dated 14.08.2019.
2. The Ld. Principal District & Sessions Judge-cum-spl. Judge (PC ACT) (CBI), Rouse Avenue Court Complex, New Delhi.
3. Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
4. The Concerned Oath Commissioners.
5. The Website Committee with request to direct the quarter concerned to upload the same on the website of Delhi District Courts.
6. The Administrative Officer (Judicial), R&I Branch, Tis Hazari Courts, Delhi with request to direct the quarter concerned to affix the same on all the notice boards at Tis Hazari Courts, Delhi.
7. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

Reynolds
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